

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 05.01.2021**

**NOTICE**

**Take notice that the following matter listed on 05.01.2021 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing is 29.01.2021.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 490 of 2020  <b>Part Heard</b>	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**